


No.16


MA-2339/2004
OA-2856/2003

24.12.2004

Present: Sh. KCD Gangwani, counsel for applicants in MA/
Respondents in OA.
Sh. Manu Mridul, counsel for respondents in MA/
Applicants in OA.

In the light of an order passed by the respondents on
20.12.2004, MA is allowed. Time to comply with the Tribunal's
directions is extended till date. Accordingly, MA-2339/2004 is
disposed of.


(S.A. Singh)
Member(A)


(Shanker Raju)
Member(J)

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